

IN THE INCOME TAX APPELLATE TRIBUNAL
NAGPUR BENCH : NAGPUR

[THROUGH VIRTUAL HEARING AT
INCOME TAX APPELLATE TRIBUNAL : PUNE BENCHES : PUNE

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
DR. DIPAK RIPOTE, ACCOUNTANT MEMBER

I.T.A.No.95/NAG./2020
Assessment Year 2009-2010

| | | |
|---|-----|--|
| Fire Arcor Infrastructure Pvt. Ltd., 53, Saroj, Ramdaspath, Nagpur – 440 010 Maharashtra. PAN AABCF0909M | vs. | The ACIT, Central Circle-2 (1), Aaykar Bhawan, Civil Lines, Nagpur – 440 001. Maharashtra. |
| (Appellant) | | (Respondent) |

| | |
|----------------|---------------------------|
| For Assessee : | Shri R.K. Ganeriwala |
| For Revenue : | Dr. Kaumudi Patil, CIT-DR |

| | |
|-------------------------|------------|
| Date of Hearing : | 20.09.2023 |
| Date of Pronouncement : | 28.09.2023 |

ORDER

PER SATBEER SINGH GODARA, J.M. :

This assessee's appeal for assessment year 2009-2010, arises against the CIT(A)-3, Nagpur's Order No. CIT(A)-3/618/2011-12, dated 05.02.2020, involving proceedings u/s.143(3) of the Income Tax Act, 1961 (in short "the Act").

Heard both the parties. Case file perused.

2. Learned counsel representing the assessee has filed a letter dated 13.09.2023 seeking permission of the tribunal for withdrawal of the appeal as under :

“Dated 13.09.2023

Registrar,

Income Tax Appellate Tribunal,

Nagpur.

Respected Sir,

Sub: Application of withdrawal of Appeal.

*Ref: In the case of Fire Arcor Infrastructure Pvt. Ltd.,-
Appeal Nos.ITA.95/NAG/2020 for AY 2009-10
PAN AABCF0909M*

With due respect Appellant states that the Appeal’s matter is settled case. Therefore, Appellant wants to withdraw the appeal. Kindly allow the withdrawal and oblige.

Thanking you,

Yours faithfully

Sd/- CA R K Ganeriwala

Counsel

For Fire Arcor Infrastructure Pvt. Ltd.,

9422310075

raviganeriwala@rediffmail.com”

3. Learned DR has no objection.

4. We, therefore, dismiss the appeal of the assessee as withdrawn.

Order pronounced in the open Court on 28.09.2023.

Sd/-
[DR. DIPAK P. RIPOTE]
ACCOUNTANT MEMBER

Pune, Dated 28th September, 2023
VBP/-

Sd/-
[SATBEER SINGH GODARA]
JUDICIAL MEMBER

Copy to

| | |
|----|---|
| 1. | The applicant |
| 2. | The respondent |
| 3. | The CIT(A)-3, 119, Aayakar Bhavan, Telangkhedi Road, Civil Lines, Nagpur. |
| 4. | The CIT (Central), Nagpur. |
| 5. | D.R. ITAT, Nagpur Bench, Nagpur. |
| 6. | Guard File. |

//By Order//

//True Copy //

Assistant Registrar, ITAT, Pune Benches,
Pune.

| S.No. | Details | Date | |
|-------|---|------------|-------|
| 1 | Draft dictated on | 27.09.2023 | Sr.PS |
| 2 | Draft placed before author | 27.09.2023 | Sr.PS |
| 3 | Draft proposed & placed before the Author | .09.2023 | J.M. |
| 4 | Draft discussed/approved by Second Member | .09.2023 | A.M. |
| 5 | Approved Draft comes to the Sr. PS/PS | .09.2023 | Sr.PS |
| 6 | Kept for pronouncement on | .09.2023 | Sr.PS |
| 7 | Date of uploading of Order | .09.2023 | Sr.PS |
| 8 | File sent to Bench Clerk | .09.2023 | Sr.PS |
| 9 | Date on which the file goes to the Head Clerk | | |
| 10 | Date on which file goes to the A.R. | | |
| 11 | Date of Dispatch of order | | |